

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :



PETITION NUMBER : TCP/94/(IB)/2017

NAME OF THE PETITIONER(S) : SHREYAS RELAY SYSTEMS LTD

NAME OF THE RESPONDENT(S) : JAIN GRANITES & PROJECTS IND LTD


UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

①	A.X.N. PRABHU & ASSOCIATES	Company Secretary Respondent	: 
②	K.M. Anand	Counsel for Petitioner	: 

ORDER

Counsel for the petitioner present. Counsel for the respondent also present. Copy of the petition along with the documents has been supplied to the other side in open court. Counsel for the respondent prays time. At his request, time is enlarged. The petitioner is directed to file an affidavit as per Section 9 (3) (b) of the IB Code, 2016 along with the bank statement. Put up on **14.07.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)